

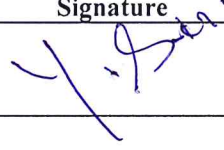
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

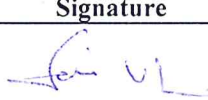
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.320/9/HDB/2018
NAME OF THE COMPANY	KSK Mahanadi Power Co.Ltd.
NAME OF THE PETITIONER(S)	Tracks & Towers Infratech Pvt Ltd
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Co.Ltd.
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Counsel for Petitioner	asuryacorporatelawyer@gmail.com 9849866556.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari	Counsel Respondent	9010613277	

Heard Shri Y. Suryanarayana, Ld. Counsel for the Petitioner and Shri T.V.P. Sai Vihari, Ld. Counsel for the Respondent.

The Ld. Counsel for the Petitioner submit that he received counter and wanted to file a rejoinder and therefore requested time. He is permitted to file a rejoinder well before the next date of hearing. Post the case on 15.03.2018.


Member (J)